

V

IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION

I.A. NO.1 IN CIVIL APPEAL NO.3361/2005

Kedar Nath Dubey (D) by LRs. & Ors.

...Appellant(s)

Versus

Sheo Narain Dubey (Ded) thru. LRs. & Ors.

...Respondent(s)

ORDER

No orders.

.....J.

(S.H. KAPADIA)

.....J.

(AFTAB ALAM)

New Delhi,  
August 17, 2009.

ITEM NO.1

COURT NO.3

SECTION XI

SU P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

I.A.NO.1 IN CIVIL APPEAL NO. 3361 OF 2005

KEDAR NATH DUBEY (D) BY LRS & ORS.

Appellant (s)

VERSUS

SHEO NARAIN DUBEY (DEAD) THRU LRS & ORS

Respondent(s)

(With appln(s) for directions and office report)

Date: 17/08/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.H. KAPADIA

HON'BLE MR. JUSTICE AFTAB ALAM

For Appellant(s) Mr. Praveen Kumar Rai, Adv.  
Dr. Kailash Chand,Adv.

For Respondent(s) Mr. C.D. Singh,Adv.  
Mr. Sunny, Adv.  
Mr. Vairagya, Adv.

Mr. Punit Dutt Tyagi, Adv.

UPON hearing counsel the Court made the following  
ORDER

No orders.

(N. ANNAPURNA)  
COURT MASTER

(MADHU SAXENA)  
COURT MASTER

(Signed order is placed on the file)